

## NCLT MEMBERS STATUS

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### A. Sanctioned Strength of Members in NCLT

**Hon`ble President-1**  
**Hon`ble Members (Judicial)-31**  
**Hon`ble Members (Technical)-31**

### B. The following Hon`ble Member have demitted or shall be demitting office before 30.09.2024

S. No.	Hon`ble Members	Demitting date
1	Hon`ble Member (T) Ms. Anuradha Sanjay Bhatia	31.01.2024
2	Hon`ble Member (J) Shri Rohit Kapoor	05.05.2024
3	Hon`ble Member ( J) Shri P. Mohanraj	09.05.2024
4	Hon`ble Member (T) Shri S B Gautam	02.07.2024
5	Hon`ble Member (J) Dr PSN Prasad	03.07.2024
6	Hon`ble Member (J) Shri H V Subba Rao	03.07.2024
7	Hon`ble Member (T) Shri L. N. Gupta	03.07.2024
8	Hon`ble Member (T) Shri Satya Ranjan Prasad	23.07.2024
9	Hon`ble Member (T) Shri Rahul Prasad Bhatnagar	23.09.2024
10	Shri Rajeev Mehrotra	24.09.2024
11	Hon`ble Member (J) Justice (Retd.) T Krishna Valli	27.09.2024

### C. The present strength of NCLT considering the demitting of Office on 30.09.2024 is as follows :

- (i) Hon`ble President-1(Chief Justice (R)Ramalingam Sudhakar)
- (ii) Hon`ble Member Judicial-21
- (iii) Hon`ble Member Technical-22

**D. Working Status of NCLT Benches :-**

<b>Bench</b>	<b>Composition of Bench</b>	<b>Remarks</b>
<b>Principal Bench (Court No. I)</b>	1 Justice Ramalingam Sudhakar, President	<b>Full day</b>
	2. Shri Avinash K. Srivastava, Member (T)	
<b>New Delhi</b>	<b>Division Bench (Court No. II)</b>	<b>Full day</b>
	1. Shri Ashok Kumar Bhardwaj, Member (J)	
	2 Shri Subrata Kumar Dash, Member (T)	
	<b>Division Bench (Court No. III)</b>	<b>First Half</b>
	1 Shri Bachu Venkat Balarama Das, Member (J)	
	2 Shri Atul Chaturvedi, Member (T)	
	<b>Division Bench (Court No. IV)</b>	<b>Second Half</b>
	1. Shri Manni Sankariah Shanmuga Sundaram Member (J)	
	2 Dr. Sanjeev Ranjan, Member (T)	
	<b>Division Bench (Court No. V)</b>	<b>First Half</b>
	1 Shri Mahendra Khandelwal, Member (J)	
	2. Dr. Sanjeev Ranjan, Member (T)	
<b>Division Bench (Court No. VI)</b>	<b>Second Half</b>	
1 Shri Mahendra Khandelwal, Member (J)		
2. Shri Atul Chaturvedi, Member (T)		
<b>Ahmedabad</b>	<b>Division Bench (Court No. I)</b>	<b>Full day</b>
	1 Shri Shammi Khan, Member (J)	
	2. Shri Sameer Kakar, Member (T)	
	<b>Division Bench (Court No. II)</b>	<b>First Half (Monday to Wednesday)</b>
	1 Mrs Chitra Ram Hankare, Member (J)	
2. Dr. Velamur Govindan Venkata Chalapathy, Member (T)	<b>Full day (Thursday &amp; Friday)</b>	
<b>Indore</b>	<b>Division Bench</b>	<b>Monday to Wednesday (Second half)</b>
	1. Mrs Chitra Ram Hankare,, Member (J)	
	2. Shri K. K. Singh, Member (T)	
<b>Allahabad</b>	<b>Division Bench</b>	<b>Full day</b>
	1. Shri Praveen Gupta, Member (J)	
	2. Shri Ashish Verma, Member (T)	
<b>Bengaluru</b>	<b>Division Bench</b>	<b>Full day</b>
	1 Shri Khetrabasi Biswal, Member (J)	
	2 Shri Manoj Kumar Dubey, Member (T)	
<b>Chandigarh</b>	<b>Division Bench (Court No. I)</b>	<b>First Half</b>
	1. Shri Harnam Singh Thakur, Member (J)	
	2. Shri Umesh Kumar Shukla, Member (T)	

	<b>Division Bench (Court No. I)</b>	<b>Second Half</b>
	1. Shri Harnam Singh Thakur, Member (J)	
	2. Shri Umesh Kumar Shukla	
<b>Chennai</b>	<b>Division Bench (Court No. I)</b>	<b>Full Day</b>
	1. Shri Sanjiv Jain, Member (J)	
	2. Shri Venkataraman Subramaniam, Member (T)	
	<b>Division Bench (Court No. II)</b>	<b>First Half</b>
	1. Shri Jyoti Kumar Tripathi, Member (J)	
	2. Shri Ravichandran Ramasamy, Member (T)	
<b>Guwahati</b>	<b>Division Bench</b>	<b>Thursday &amp; Friday (Second Half)</b>
	1 Shri Deep Chandra Joshi, Member (J)	
	2. Shri Balraj Joshi, Member (T)	
<b>Hyderabad</b>	<b>Division Bench (Court No. I)</b>	<b>Full Day</b>
	1 Dr. N.V. Ramakrishna Badarinath, Member (J)	
	2 Shri Charan Singh, Member(T)	
	<b>Division Bench (Court No. II)</b>	<b>First Half</b>
	1 Shri Rajeev Bhardwaj, Member (J)	
	2 Shri Sanjay Puri, Member (T)	
<b>Amravati</b>	<b>Division Bench</b>	<b>Second Half</b>
	1. Shri Rajeev Bhardwaj, Member (J)	
	3. Shri Sanjay Puri, Member (T)	
<b>Kolkata</b>	<b>Division Bench (Court No. I)</b>	<b>First Half</b>
	1 Ms. Bidisha Banerjee, Member (J)	
	2 Shri Balraj Joshi, Member (T)	
	<b>Division Bench (Court No. II)</b>	<b>Second Half</b>
	1 Ms. Bidisha Banerjee, Member (J)	
	2 Shri Arvind Devanathan, Member (T)	
<b>Mumbai</b>	<b>Division Bench (Court No. I)</b>	<b>Full Day</b>
	1 Justice Mr. Virendrasingh Gyansingh Bisht (R), Member (J)	
	2 Shri Prabhat Kumar, Member (T)	
	<b>Division Bench (Court No. II)</b>	<b>Full Day</b>
	1 Shri Kuldip Kumar Kareer, Member (J)	
	2 Shri Anil Raj Chellan, Member (T)	
	<b>Division Bench (Court No. III)</b>	<b>Full Day</b>
	1 Mrs Lakshmi Gurung, Member (J)	
	2 Shri Charanjeet Singh Gulati , Member (T)	
	<b>Division Bench (Court No. IV)</b>	<b>Full Day</b>
	1 Shri Kishore Vemulapalli, Member (J)	
	2 Ms. Anu Jagmohan Singh, Member (T)	
	<b>Division Bench (Court No. V)</b>	<b>Full Day</b>
	1 Ms Reeta Kohli, Member (J)	
	2 Smt. Madhu Sinha, Member (T)	

	<b>Division Bench (Court No. VI)</b>	<b>Full Day</b>
	1. Shri KR Saji Kumar Member (J)	
	2. Shri Sanjiv Dutt Member (T)	
<b>Jaipur</b>	<b>Division Bench</b>	<b>Second Half (Monday to Wednesday)</b>
	1 Shri Deep Chandra Joshi, Member (J)	
	2. Dr. Velamur Govindan Venkata Chalapathy, Member (T) (w.e.f. 25.9.2024)	
<b>Cuttack</b>	<b>Division Bench</b>	<b>Thursday &amp; Friday (First half)</b>
	1. Shri Deep Chandra Joshi, Member (J)	
	2. Shri K. K. Singh, Member (T)	
<b>Kochi</b>	<b>Division Bench</b>	<b>Second Half</b>
	1. Shri Jyoti Kumar Tripathi, Member (J) (w.e.f. 30.9.2024)	
	2. Shri Ravichandran Ramasamy, Member (T)	

- 13 out of 30 Courts are functioning on full day basis.
- Another 12 out of 30 Courts are functioning on half day basis due to non-availability of Members strength.
- Courts at Jaipur & Indore sit on 3 days on half a day basis due to non-availability of Member Strength.
- Courts in Cuttack & Guwahati are sitting only for 2 days on half day basis due to non-availability of Member Strength.
- Court No VI, New Delhi Bench does not have a Court Hall since 2019, and hence Court No V and Court No VI, of NCLT Bench New Delhi work on half day basis since then.
- One Court is sanctioned, but not functional due to lack of Court infrastructure.

**Disclaimer : Any inadvertent error in the above information may be brought to the attention of Registrar, NCLT, New Delhi.**

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